

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4613**  
TO BE ANSWERED ON 30.03.2017

**DISTRICT DEVELOPMENT COORDINATION AND MONITORING COMMITTEE**

**4613. ADV. JOICE GEORGE:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the newly constituted District Development Coordination and Monitoring Committee (DDCMC) for effective implementation and coordination of Union Government's schemes/ programmes is functioning properly;
- (b) if so, the details thereof, State/UTwise;
- (c) whether the Government has recorded any commendable improvement under centrally sponsored schemes in the country after the formulation of DDCMC;
- (d) if so, the details thereof, State/UTwise;
- (e) whether Phase-I of the Pradhan Mantri Gram Sadak Yojana (PMGSY) was successfully completed and if so, the details thereof, State/UT-wise; and
- (f) the details of identified habitations for connectivity and connected with rural roads so far, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b): Yes Madam, District Development Coordination and Monitoring Committees (DDCMC) Known as 'DISHA' are functional and as reported on the portal so far 627 meetings of DISHA have been organized at the District level within a period of less than a year. DISHA is serving as useful monitoring platform for the members of Parliament, State Legislatures and Local Governments (Panchayati Raj Institutions/Municipal Bodies) with a view to ensure efficient and time-bound implementation of developmental schemes.

(c) & (d): Guidelines for constitution of District Development Coordination and Monitoring Committees (DDCMC) was issued in the month of June, 2016. Presently, suggested list of programmes/schemes to be monitored under DISHA lists 28 important programmes/schemes cutting across the sectors. The established system is at stabilization stage and the information on follow up on decisions taken during district level meetings a not centrally maintained.

(e): PMGSY was launched on 25<sup>th</sup> December, 2000, as a Centrally Sponsored Scheme, with the objective to provide single all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. For most intensive IAP blocks as identified by the Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) would be eligible to be covered under PMGSY.

The Government has recently launched PMGSY-II which envisages consolidation of the existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services. It aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs. Till now, 9 States (Uttar Pradesh, Punjab, Haryana, Maharashtra, Gujarat, Andhra Pradesh, Telangana, Kerala and Karnataka) have transited to PMGSY-II. The details of progress under PMGSY-I and II are given at **Annexure-I**.

(f): The details of eligible habitations, habitations cleared and connected are given at **Annexure-II**.

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Annexure referred to in part (e) of the LOK Sabha USQ No. 4613 due for reply on 30.03.2017  
Pradhan Mantri Gram Sadak Yojana

## Statement showing Physical &amp; Financial progress under PMGSY - I and PMGSY - II

State : All States Agency : All Agencies Year : 2017 Month : March Collaboration : All Collaborations Note : Rs. In Crore, Length in Km.

# : Expenditure from Receipts and Payments Module based on Monthly Closing.

Sr.No.	State Name	Value of proposals cleared(MoRD Share)	Value of proposals cleared(State Share)	Total Value cleared	Amount Released	No. of road works Cleared	No. of Bridges Works Cleared	No. of works Cleared	Length of road works cleared	No. of road works completed	No. of Bridge works completed	Total No. of Road and Bridge completed	Length of road works completed	% Completed Road Works	% Length Completed	Expenditure #
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1	Andhra Pradesh	3,795.57	262.44	4,058.01	3,023.37	4,445	158	4,603	14,747.093	4,322	126	4,448	13,682.652	97%	93%	3,293.95
2	Arunachal Pradesh	5,237.69	2.66	5,240.35	2,699.53	1,003	127	1,130	8,200.877	758	0	758	5,539.622	67%	68%	2,839.87
3	Assam	10,172.06	544.27	10,716.32	8,906.00	5,588	331	5,919	18,370.269	4,784	149	4,933	16,333.693	83%	89%	9,353.74
4	Bihar	27,339.18	416.20	27,755.38	18,990.73	16,483	446	16,929	52,888.664	12,401	170	12,571	42,040.384	74%	79%	19,810.05
5	Chhattisgarh	9,762.50	208.07	9,970.57	6,775.51	7,144	281	7,425	32,132.535	6,376	58	6,434	26,823.943	87%	83%	7,809.00
6	Goa	16.44	0.00	16.44	10.00	90	0	90	182.740	70	0	70	155.330	78%	85%	0.00
7	Gujarat	3,365.74	168.00	3,533.75	2,953.08	4,528	45	4,573	12,720.624	4,478	11	4,489	12,414.757	98%	98%	3,428.88
8	Haryana	2,164.50	300.45	2,464.95	1,890.70	514	18	532	5,614.340	509	17	526	5,534.862	99%	99%	2,158.80
9	Himachal Pradesh	3,597.50	22.52	3,620.03	2,464.13	2,492	53	2,545	14,632.620	2,105	18	2,123	12,082.736	83%	83%	2,538.24
10	Jammu And Kashmir	8,107.42	13.63	8,121.05	3,692.14	2,418	107	2,525	13,669.207	1,325	38	1,363	6,916.711	54%	51%	3,126.55
11	Jharkhand	7,860.99	252.20	8,113.19	4,600.26	5,632	378	6,010	21,866.431	3,629	174	3,803	14,617.345	63%	67%	4,768.37
12	Karnataka	4,139.16	233.13	4,372.29	3,632.45	3,592	47	3,639	18,605.605	3,548	44	3,592	18,419.195	99%	99%	4,652.67
13	Kerala	1,647.47	72.52	1,719.99	1,099.92	1,435	1	1,436	3,534.891	1,200	0	1,200	2,777.809	84%	79%	1,324.76
14	Madhya Pradesh	22,065.92	805.74	22,871.66	15,979.78	18,504	460	18,964	74,915.324	15,623	133	15,756	65,159.709	83%	87%	18,103.60
15	Maharashtra	7,787.36	373.52	8,160.88	6,557.04	5,899	746	6,645	27,046.254	5,571	638	6,209	24,703.763	93%	91%	7,305.88
16	Manipur	2,331.20	0.00	2,331.20	1,673.48	1,488	56	1,544	6,722.686	1,195	26	1,221	5,522.265	79%	82%	1,451.86
17	Meghalaya	1,103.47	4.35	1,107.82	751.09	685	36	721	2,216.312	467	3	470	1,485.116	65%	67%	595.79
18	Mizoram	1,526.42	0.00	1,526.42	811.27	273	0	273	3,507.852	186	0	186	2,508.317	68%	72%	823.18
19	Nagaland	732.73	0.00	732.73	625.51	305	0	305	3,629.630	283	0	283	3,466.870	93%	96%	629.99
20	Odisha	20,150.94	502.92	20,653.86	13,457.30	12,990	304	13,294	51,009.819	10,403	167	10,570	39,339.342	80%	77%	16,340.45
21	Punjab	3,381.43	270.13	3,651.57	2,474.70	1,174	7	1,181	8,284.272	1,046	0	1,046	7,079.535	89%	85%	2,671.90
22	Rajasthan	13,686.74	16.56	13,703.30	11,158.19	16,908	0	16,908	66,382.033	15,190	0	15,190	60,562.098	90%	91%	11,034.12
23	Sikkim	1,708.15	0.00	1,708.15	1,028.94	861	38	899	4,189.198	649	1	650	3,178.866	72%	76%	1,004.14
24	Tamilnadu	4,051.45	201.89	4,253.33	3,003.01	7,174	72	7,246	15,295.860	6,472	46	6,518	13,590.575	90%	89%	2,778.61
25	Tripura	3,084.77	35.91	3,120.67	2,472.78	1,350	80	1,430	4,867.373	1,136	27	1,163	3,849.459	81%	79%	2,383.19
26	Uttar Pradesh	16,575.25	1,110.03	17,685.28	13,017.51	18,464	3	18,467	57,067.883	17,581	1	17,582	50,108.848	95%	88%	13,404.98
27	Uttarakhand	3,992.23	8.78	4,001.01	2,408.63	1,216	98	1,314	10,263.480	850	64	914	7,620.995	70%	74%	2,673.40
28	West Bengal	11,778.61	0.00	11,778.61	8,095.73	5,124	0	5,124	26,560.827	4,344	0	4,344	22,470.143	85%	85%	8,852.28
29	Telangana	2,688.93	214.46	2,903.39	2,098.40	2,862	257	3,119	10,710.031	2,737	100	2,837	9,831.752	91%	92%	2,303.81
		203,851.82	6,040.37	209,892.19	146,351.18	150,641	4,149	154,790	589,834.73	129,238	2,011	131,249	497,816.69	85%	84%	157,460.06
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30	A & N Islands	32.39	0	32.39	10.59	18	0	18	0	0	0	0	0	0%	0%	0.26
31	Dadra & Nagar Haveli	36.78	0	36.78	13.84	156	0	156	181.97	0	0	0	0	0%	0%	0
32	Daman & Diu	10	0	10	10	0	0	0	0	0	0	0	0	0%	0%	4.94
33	Delhi	5	0	5	5	1	0	1	0	0	0	0	0	0%	0%	0
34	Lakshadweep	4.89	0	4.89	4.89	0	0	0	0	0	0	0	0	0%	0%	0
35	Pondicherry	11.58	0	11.58	5	78	0	78	87.92	77	0	77	68.53	99%	78%	9.3
	Total U.Ts	100.64	0	100.64	49.32	253	0	253	269.89	77	0	77	68.53	30%	25%	14.5
	<b>Grand Total:</b>	<b>203,952.46</b>	<b>6,040.37</b>	<b>209,992.83</b>	<b>146,400.50</b>	<b>150,894.00</b>	<b>4,149.00</b>	<b>155,043.00</b>	<b>590,104.62</b>	<b>129,315</b>	<b>2,011</b>	<b>131,326</b>	<b>497,885.22</b>	<b>85%</b>	<b>84%</b>	<b>157,474.56</b>

**ANNEXURE-II**

Annexure referred to in part (f) of Lok Sabha USQ No.4613 for reply on 30.03.2017

**Habitations Cleared & Connected under PMGSY upto Feb.17**

<b>S. No.</b>	<b>State(s)</b>	<b>Eligible Habitations</b>	<b>Habitations cleared upto Feb 17</b>	<b>Habitations connected upto 'Feb 17</b>
1	2	3	4	5
1	Andhra Pradesh	1591	1181	1051
2	Arunachal Pradesh	438	463	368
3	Assam	16026	10217	8980
4	Bihar (RWD & NEA)	35496	29439	18145
5	Chhattisgarh	11108	10133	8873
6	Goa	20	2	2
7	Gujarat	3077	3059	3021
8	Haryana	1	1	1
9	Himachal Pradesh	3124	2232	2053
10	Jammu & Kashmir	2504	2202	1469
11	Jharkhand	13375	9103	6492
12	Karnataka	297	297	295
13	Kerala	435	435	380
14	Madhya Pradesh	18429	18003	14807
15	Maharashtra	1516	1321	1283
16	Manipur	654	549	420
17	Meghalaya	702	475	222
18	Mizoram	252	183	157
19	Nagaland	110	93	94
20	Odisha	17901	14766	12192
21	Punjab	397	390	390
22	Rajasthan	16570	16530	13734
23	Sikkim	366	344	282
24	Tamil Nadu	2004	1986	1951
25	Telangana	934	771	608
26	Tripura	1916	1898	1761
27	Uttar Pradesh	13452	11623	11228
28	Uttarakhand	2233	1299	861
29	West Bengal	18671	17535	12408
<b>Grand Total:</b>		<b>183599</b>	<b>156530</b>	<b>123528</b>

